

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 728 OF 2017 IN APPEAL NO. 279 OF 2017**

**Dated: 5<sup>th</sup> April, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member**  
**Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

<b>Municipal Corporation of Greater Mumbai</b>	....	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Maharashtra Electricity Regulatory Commission &amp; Ors.</b>	....	<b>Respondent(s)</b>

Counsel for the Appellant(s) : Mr. Harinder Toor  
Ms. Kritika Shukla a/w  
Mr. R. Dubal  
Mr. R.D. Patsute (Rep.)

Counsel for the Respondent(s) : Mr. Raunak Jain for  
Mr. Buddy A. Ranganathan for R-1

Mr. S. Venkatesh

Mr. J.J. Bhatt, Sr. Adv.  
Mr. Sanjay Sen, Sr. Adv.  
Mr. Hasan Murtaza  
Ms. Malavika Prasad for R.2

Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Abhishek Munot  
Mr. Kunal Kaul  
Mr. Akshat Jain

**ORDER**

List the application for stay for hearing on **09<sup>th</sup> and 10<sup>th</sup> April, 2018.**

**(Justice N. K. Patil)**  
**Judicial Member**

**(I.J. Kapoor)**  
**Technical Member**